

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37 & 38/ 2016
IN
PETITION NUMBER : CP/31/2014
NAME OF THE PETITIONER(S) : T. Shanmugam
NAME OF THE RESPONDENT(S) : Fabrichem (Trichy) Pvt Ltd & 2 Others
UNDER SECTION : 397/398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

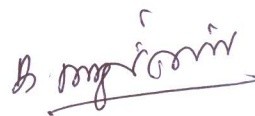
K. RAVI
Advocate

for Respondents



K. SENTHIL KUMAR
Advocate.

for petitioner



ORDER

Counsel Mr.Senthilkumar appeared on behalf of applicant and moved an application for restoration of the main petition along with an application for condoning ^{of} the delay. Counsel for non-applicants present and prays time for filing his objections. At request, time is enlarged. Put up on 03.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)